


**ANNEXURE 8**

**Name of the corporate debtor: Anandabharathi Fertilizers (India) Private Limited , Date of commencement of CIRP 14-02-2024 ; List of creditors as on 12-06-2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be	Amount of claim not ad- mitted	Amount of claim under verifi- cation	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara- -ntee	Whether related party?	% of voting share in CoC					
1	Bhoomishakti Agro Industrial Solutions	27-05-2024	18,29,883	18,29,883	OC	0	0	NO	0	0	0	0	0	Aditted as per CD books
2	Jaya Bharath Transport and Bharat Kisan Bio Compo	27-05-2024	25,01,765	25,01,765	OC	0	0	NO	0	0	0	0	0	Aditted as per CD books
	<b>Total</b>		<b>43,31,648</b>	<b>43,31,648</b>		<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

  
 For Anandabharathi Fertilizers (India) Private Limited  
 KALVAKOLANU MURALI KRISHNA PRASAD,  
 RESOLUTION PROFESSIONAL ,  
 IBBI/PA-001/IP-P00967/2017-2018/11588  
 AFA VALID UPTO 22-11-2024

